

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 1713**  
TO BE ANSWERED ON 11.02.2022

**SWADHAR GREH SCHEME**

1713. SHRI RAJESHBHAI CHUDASAMA:  
SHRI DULAL CHAND GOSWAMI:

Will the Minister of WOMEN CHILD AND DEVELOPMENT be pleased to state:

- (a) whether the women victim of prostitution and human trafficking have been covered under 'Swadhar Greh Scheme' and if so, the details thereof;
- (b) the details of facilities and assistance being provided to such woman victims thereunder;
- (c) the amount of fund that has been allocated to Swadhar Greh since its inception;
- (d) the number of beneficiaries of the scheme, state-wise since beginning of the scheme; and
- (e) the number of rehabilitation centres which have been established under this scheme till the end of 2021?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) and (b) Women victims of prostitution and human trafficking are covered under Ujjawala Scheme of the Ministry. The scheme inter-alia provides rehabilitation services through basic amenities/needs such as shelter, food, clothing, medical treatment including counseling, legal aid and vocational training and facilitates reintegration of the victims into the family and society at large.

(c) The Swadhar Greh Scheme has been revised with effect from 01.01.2016. The amount of fund that has been allocated to Swadhar Greh is as under:

(In Rs. Crore)

	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
Revised Estimate	90	75	50	35	25	30

(d) The number of beneficiaries of the scheme, State-wise since 2016-17 is at Annexure.

(e) The Swadhar Grehs function as rehabilitation centres under the scheme. There are 357 Swadhar Grehs in the country till the end of 2021.

**Annexure**

Annexure referred to in reply of part (d) of Lok Sabha Unstarred Question No. 1713 for answer on 11.02.2022 regarding Swadhar Greh Scheme.

S. No.	State/UT	Number of Beneficiaries					
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	780	780	780	901	433	438
2	Arunachal Pradesh	30	30	30	16	22	22
3	Assam	720	720	510	510	242	242
4	Andaman and Nicobar	0	0	0	8	9	9
5	Bihar	480	480	0	0	0	0
6	Chandigarh	30	30	30	17	8	11
7	Chhattisgarh	120	120	90	84	46	52
8	Dadra & Nagar Haveli	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0
10	Delhi	60	60	60	33	41	41
11	Goa	30	30	0	0	0	0
12	Gujarat	210	210	120	120	117	117
13	Haryana	30	30	30	0	0	0
14	Himachal Pradesh	0	0	1	-	9	9
15	Jammu & Kashmir	120	120	90	160	27	27
16	Jharkhand	90	90	90	14	18	18
17	Karnataka	1830	1830	1380	1383	1462	1445
18	Kerala	240	240	210	473	165	165
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	180	180	240	240	273	273
21	Maharashtra	2280	2280	1500	1500	126	126
22	Manipur	690	690	690	664	431	431
23	Mizoram	60	60	330	112	90	88
24	Meghalaya	0	60	60	60	15	15
25	Nagaland	30	30	60	60	34	34
26	Odisha	2190	2160	2340	2340	1667	1667
27	Punjab	60	60	60	30	34	34
28	Puducherry	30	30	30	30	10	10
29	Rajasthan	420	420	180	180	203	203
30	Sikkim	30	30	30	22	18	18
31	Tamil Nadu	1200	1200	1050	1050	864	864
32	Telangana	720	720	570	831	389	389
33	Tripura	120	120	120	120	64	64
34	Uttar Pradesh	2160	2741	390	390	344	342
35	Uttarakhand	120	270	120	120	-	0
36	West Bengal	1440	1440	1440	1440	806	802
	<b>Total</b>	<b>16500</b>	<b>17261</b>	<b>12631</b>	<b>12908</b>	<b>7967</b>	<b>7956</b>

